

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

19. C.P. 1841/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.09.2019**

NAME OF THE PARTIES: Mukesh Jain & Ors

**v/s.**

Vovid Solutions Pvt. Ltd

SECTION 241 OF COMPANIES ACT, 2013

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**ORDER**

At the request of both the parties, list this matter on 04.11.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)